

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7697/2024

[Arising out of impugned final judgment and order dated 15-02-2024 in SAD No. 719/2023 passed by the High Court of Judicature at Allahabad]

CHANDRA SHEKHAR AZAD AGRICULTURAL AND
TECHNICAL UNIVERSITY, KANPUR & ORS.

Petitioner(s)

VERSUS

JAVED BAHAR & ANR.

Respondent(s)

(I.R. and IA No.77072/2024-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.77071/2024-EXEMPTION FROM FILING O.T.
and IA No.77075/2024-PERMISSION TO FILE LENGTHY LIST OF DATES
IA No. 77072/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 77071/2024 - EXEMPTION FROM FILING O.T.

IA No. 139792/2024 - EXEMPTION FROM FILING O.T.

IA No. 139787/2024 - INTERVENTION/IMPLEADMENT

IA No. 77075/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 191785/2024 - WITHDRAWAL OF CASE / APPLICATION)

WITH

Diary No(s). 12869/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 109435/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
109436/2024

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 109437/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
109438/2024

FOR impleading party ON IA 190868/2024

FOR INTERVENTION/IMPLEADMENT ON IA 190868/2024

FOR EXEMPTION FROM FILING O.T. ON IA 190870/2024

IA No. 109438/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

IA No. 109436/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 109435/2024 - EXEMPTION FROM FILING O.T.

IA No. 190870/2024 - EXEMPTION FROM FILING O.T.

IA No. 190868/2024 - INTERVENTION/IMPLEADMENT

IA No. 109437/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 39385/2024 (XI)

(FOR EXEMPTION FROM FILING O.T. ON IA 213799/2024

FOR CONDONATION OF DELAY IN FILING ON IA 213800/2024

FOR PERMISSION TO FILE SYNOPSIS AND LIST OF DATES ON IA 213802/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 213803/2024

IA No. 213800/2024 - CONDONATION OF DELAY IN FILING

IA No. 213799/2024 - EXEMPTION FROM FILING O.T.

IA No. 213803/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 213802/2024 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Diary No(s). 39484/2024 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 217714/2024

FOR EXEMPTION FROM FILING O.T. ON IA 217715/2024

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 217718/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 217721/2024

IA No. 217714/2024 - CONDONATION OF DELAY IN FILING

IA No. 217715/2024 - EXEMPTION FROM FILING O.T.

IA No. 217721/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 217718/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 39541/2024 (XI)

(IA No.221416/2024-CONDONATION OF DELAY IN FILING and IA No.221414/2024-EXEMPTION FROM FILING O.T. and IA No.221417/2024-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.221419/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39885/2024 (XI)

(IA No.238464/2024-CONDONATION OF DELAY IN FILING and IA No.238461/2024-EXEMPTION FROM FILING O.T. and IA No.238467/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.238465/2024-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.238466/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 17-12-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Petitioner(s) Ms. Garima Prasad, Sr. A.A.G.
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Mr. Bheem Pratap Singh, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Mr. A. Baskar, Adv.
Ms. Vuzmal Nehru, Adv.

Ms. Garima Prasad, Sr. A.A.G.
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Ms. Apurva Mahndiyan, Adv.
Mr. Ashutosh Bhardwaj, Adv.

Mr. Shail Kumar Dwivedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Leave granted.
3. Hearing expedited.
4. We make it clear that pendency of these appeals will not in any way disentitled the respondents from claiming the admitted retiral benefits that the employees are entitled to.
5. List in the month of March, 2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)